

**DIVISION BENCH**

**ITEM NO.109**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.87/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PERFECT METAL STRUCTURE PVT LTD V/S MAG TECH PROCESS EQUIPMENTS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Nitesh Kumar Sinha, Adv. *: For the Operational Creditor*

Sh. Ranjan Kumar alongwith Sh. Aman Kumar Dwivedi, Adv.  
*: For the Corporate Debtor*

**ORDER**

Ld. Counsels for the parties present through VC.

At the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for 27<sup>th</sup> October, 2023 for final hearing.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**15<sup>th</sup> September, 2023**

*Priya Agarwal  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**